

भारतीय वायु सेना के असैनिक कर्मचारियों की छंटनी

* 249. श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

श्री को० प० सुब्रह्मण्य मेनोन :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय वायु सेना के हजारों असैनिक कर्मचारियों के सिर पर छंटनी की तलवार लटक रही है;

(ख) क्या इन कर्मचारियों को पहले भी ऐसा नोटिस दिया गया था जिसे बाद में वापस ले लिया गया;

(ग) क्या उनमें से बहुत से 15-20 वर्ष से काम कर रहे हैं और उन सभी ने पाकिस्तानी आक्रमण के समय रात दिन काम किया है जिसका प्रमाणपत्र भी उनके पास है; और

(घ) यदि उपरोक्त भाग (क) से (ग) का उत्तर 'हाँ' हो, तो इन कर्मचारियों को बेरोजगारी से बचाने के लिये कौन से उपयुक्त उपाय निकाले गये हैं ?

RETRENCHMENT OF CIVILIAN EMPLOYEES OF I.A.F.

*249. SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

SHRI K. P. SUBRAMANIA
MENON :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the sword of retrenchment is hanging on the heads of thousands of civilian employees of the Indian Air Force;

(b) whether these employees were served with a similar notice earlier also which was subsequently withdrawn;

(c) whether many of them are working for the last 15 to 20 years and all of them worked round the clock at the time of the last invasion by Pakistan and for which they have certificates with them; and

(d) if the answers to the parts (a) to (c) above be in affirmative, what suitable measures have been devised by Government to save these employees from unemployment ?]

रक्षा मंत्रालय में उपमंत्री (श्री एम० आर० कृष्ण) : (क) जी, नहीं ।

(ख) से (घ) कुछ समय हुआ कुछ असैनिक कर्मचारियों को डिस्चार्ज नोटिस दिए गए थे, कि जो फाल्तू हो गए थे, परन्तु स्थिति के पुनर्निर्धारण पर वह नोटिस वापस ले लिये गये थे । यह सच नहीं है, फाल्तू सेविवर्ग में बहुतों ने आई० ए० एफ० में 15 से 20 वर्ष की सेवा की थी । तदपि, उन्होंने निष्ठापूर्ण और भक्ति सहित की है । फाल्तू हो चुके कर्मचारियों को अन्य रक्षा संस्थाओं में वैकल्पिक रोजगार देने के लिए विचारा जाता है और यथा संभव उन्हें उन में खपाया जाता है ।

THE DEPUTY MINISTER IN THE
MINISTRY OF DEFENCE (SHRI M. R.
KRISHNA) : (a) No, Madam.

(b) to (d) Some time ago, discharge notices were issued to a certain number of civilian employees who were rendered surplus, but the notices were later withdrawn on a reassessment of the positions. It is not a fact that many of the surplus personnel have rendered 15 to 20 years of service in the I.A.F. They have, however, rendered loyal and devoted service. Civilian employees rendered surplus are considered for alternative employment in other Defence installations and are absorbed therein to the extent possible.]

POSTS OF TRACERS IN A. R. D. E., PASHAN

*250. SHRI B. K. GAIKWAD : Will the Minister of DEFENCE be pleased to state :

(a) the number of posts of tracers reserved for persons belonging to the Scheduled Castes/Scheduled Tribes in the A.R.D.E., Pashan, Poona, during the years 1967-68 and 1968-69;

(b) the number of applications received from the Scheduled Castes/Tribes candidates, and the number of them selected for these posts; and

†[] English translation.